Notifications of the Ministry of Human Resource Development

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): Sir, I lay on the Table:

- I. A copy (In English and Hindi) of the Ministry of Human Resource Development (Department of Elementary Education and Literacy) Notification F.No. 533/2003-NCTE (N&S) dated the 5th January, 2004, publishing the "NCTE (Form of application for recognition, the time limit of submission of application, determination of norms and standards for recognition of teacher education programmes and permission to start new course or training) (3rd Amendment) Regulations, 2004", under section 33 of the National Council for Teacher Education Act, 1993. [Placed in Library. See No. L.T.493/04]
- II. A copy each in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Secondary and Higher Education), under section 28 of the University Grants Commission Act, 1956:
 - (1) No. F-4-26/2004-UI. dated the 27th December, 2003, publishing the University Grants Commission (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003.
 - (2) No. Nil dated the 10th January, 2004, publishing the University Grants Commission (Admission to Specified Professional Programmes) Interim Regulations, 2003.
 - (3) No. F-I-52/97(CPP-II) dated the 31st January, 2004, specifying the nomenclature of degrees as also the mandatory requirements *viz.* minimum essential academic inputs required for awarding such degrees. [Placed in Library. For (1) to (3) *see* No. L.T. 175/04]

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING
COMMITTEE ON DEFENCE

SHRI ANAND SHARMA (Himachal Pradesh): Sir, I lay on the Table a copy (in English and Hindi) of the First Report on Demands for Grants of

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